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(A)

O.A. 242/95

Serial No. of Order	Date of Order	Order with Signature	
5	5.5.2000	As per order dated 5.5.2000 passed in O.A. 94/95, posted to 30.5.2000 for delivery of orders. <i>[Signature]</i> Vice-Chairman S/S <i>[Signature]</i> Member (J)	For admission <i>[Signature]</i> 10/5 Book.
06	26 ⁰⁷ ₂₀₀₀	OA. Nos. 94/95, 113/95, 242/95 and 26/96 order pronounced in open Court. These original applications are dismissed by a common order passed in OA 94/95 vide separate sheets attached to the record. No Costs. <i>[Signature]</i> Vice-Chairman 26.7.2000 <i>[Signature]</i> Member (D)	or do-1 dt 12-5-95 Notice may be sent to O.P.G. parties by regd. post with A.D. <i>[Signature]</i> 19/5- <i>[Signature]</i> 19.5. A-O Notice must be given to Mr. K. Sethy, Office Supdt. vide his Letter of Authority dt 18.5.95 at P.T.A. <i>[Signature]</i> 19/5 <i>[Signature]</i> 19/5 A-O

Received copy of notice on behalf of R-3 Director, Mr. C. P. Singh
Khageswar Selli 19.5.95 O.S. 17R Chandigarh